

11


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.†	CA No.183/252/HDB/2018
NAME OF THE COMPANY	Aakarshan Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshan Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Sri Hari	Advocate	9666147178	

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujankumar Reddy	Adv.	9160001435	
G. Suma			

**ORDER**

**28.03.2018** Heard Mr.C.Sri Hari, Learned Counsel for the Petitioner. Ms.G.Suma, on behalf of Mr.T.Sujankumar Reddy, Learned Counsel for the Respondent.

Mr.Sri hari submits vakalat today, Petitioner is directed to furnish the copy to the Respondent.

Post the case on 27.04.2018.

  
Member(Judl)